

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3619
ANSWERED ON:16.04.2010
ALLOWANCES IN BANKING INDUSTRY
Acharia Shri Basudeb

Will the Minister of FINANCE be pleased to state:

- (a) whether `Computer Allowance` and `Daftary Allowance` are defined as part of `Pay` as per Bipartite settlement in the Banking Industry and any allowance which from part Pay or DA has been allowed by the Government of India on 25 October, 2005 for the Regional Rural Bank (RRB) staff;
- (b) whether both the allowances, being part of pay are regularly being paid to all the RRB staff sponsored by all sponsoring banks excepting the State Bank of India (SBI) and
- (c) whether SBI is following its own staff agreements or industry-wise agreement?

Answer

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a) to (c): The information is being collected and will be laid on the Table of the House.